COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 141 OF 2018 & IA NO. 667 OF 2018

Dated: 21st December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member

Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

... Appellant (s)

Transmission Corporation of Andhra Pradesh Ltd.

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Prashant Mathur

Counsel for the Respondent (s) : Mr. K.V. Mohan

Mr. K.V. Balakrishnan

Mr. Rahul Kumar Sharma for R-1

Ms. Harshita Bhatnagar for R-2

ORDER

Learned counsel, Shri K.V. Mohan, accepts notice on behalf of Respondent No.1. At the request of learned counsel appearing for the respondent No.1, two weeks' time is granted to file vakalatnama.

Post the matter on **22.01.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil) Judicial Member